

reproduced herein below:

" Direct the transfer HMA Case No. 889/2007 titled Sh. Rohit Kashyap vs. Smit. Nisha Kashyap pending in the court of Sh. Deepak Jagotra, Additional District Judge, Karkardooma Courts, Delhi to the Court of District Judge, Begusarai (Bihar) for disposal."

.....J.
{ S.H.KAPADIA)

.....J.
{ J.M.PANCHAL)

New Delhi,
February 29, 2008.